

hours and prolonging the session because the issues are very important. We will try to accommodate as best as possible.

DR. SUBRAMANIAM SWAMY (Bombay North East) But you agree with this point that your foreign policy has failed.

SHRI BUTA SINGH : I will reply when the issue is taken up.

MR. CHAIRMAN : Now, Prof. Mehta do you wish to press your amendment or withdraw it ?

प्रो० अजित कुमार मेहता : यह कहा गया है कि सभी दलों की सहमति से समय निर्धारित हुआ है और एमंडमेंट नहीं दिया जाना चाहिए। इसको देखते हुए मैं अपनी एमंडमेंट्स को वापिस लेता हूँ।

MR. CHAIRMAN : Is it the pleasure of the House that the amendment moved by Shri Ajit Kumar Mehta be withdrawn ?

*The amendment was, by leave, withdrawn.*

MR. CHAIRMAN : The question is "That this House do agree with the Fifty third Report of the Business Advisory Committee presented to the House on the 2nd December, 1983."

*The motion was adopted.*

13.09 hrs.

**PUBLIC FINANCIAL INSTITUTIONS  
(OBLIGATION AS TO FIDELITY  
AND SECRECY) BILL**

MR. CHAIRMAN : Now legislative business. Bill to be introduced. Shri Pranab Mukherjee.

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : Sir, with your permission, I beg to move for leave to introduce a Bill to provide for the obligation of public financial institutions as to fidelity and secrecy

MR. CHAIRMAN : The Question is :

"That leave be granted to introduce a Bill to provide for the obligation of

public financial institutions as to fidelity and secrecy."

*The motion was adopted.*

SHRI JANARDHANA POOJARY : I introduce the Bill.

MR. CHAIRMAN : Now matters under Rule 377.

13.10 hrs.

**MATTERS UNDER RULE 377**

- (i) Need to give alternative House sites to Scheduled caste families living in Chakdeo village in Distt. Satara, Maharashtra

DR. SUBRAMANIAM SWAMY (Bombay North East) : Under the 20-Point Programme, Scheduled Caste persons who do not have house sites in the rural areas are to be provided one by the authorities. I am constrained to bring to notice that this policy unfortunately is not being consistently followed. To site an instance in district Satara taluka Jawli in Maharashtra, there is a village called Chakdeo consisting of 30 families. These are all Scheduled Caste families.

These families have been agitating since 1962 to be given alternative house sites which will make it easier to conduct agriculture and to live a life of less hardship.

At present, they live 6,500 feet up on a mountain plateau which is mostly rock and hard pebbles. There is no road leading up to the mountain top, and the climb up is hazardous. It takes four hours walking from the nearest road. The path is narrow, at some places only six inches wide, and the drop at these points is easily 2,000 feet. In the rainy seasons it is nearly impossible to averse this path.

The villagers have no radio as they are too poor to buy one, no medical facilities and no school.

In 1973, the Satara Zila Parishad Rehabilitation Consultative Committee under Chairmanship of the Collector passed a resolution to give alternative house sites on flat ground (below the mountain) to these villagers. But this has not been implemented.